

Central Administrative Tribunal, Principal Bench

R.A. No. 130 of 1998  
In O.A. No. 1426 of 1994

New Delhi this the 13th day of September, 99

(K)

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Shri Kuldeep Singh, Member (J)

1. Government of NCT,  
Through Chief Secretary,  
5, Shyam Nath Marg,  
Delhi.
2. Commissioner of Police,  
Police Headquarters,  
M.S.O. Building, I.P. Estate,  
New Delhi.
3. Additional Commissioner of Police,  
South Range, Police Headquarters,  
M.S.O. Building, I.P. Estate,  
New Delhi.
4. Deputy Commissioner of Police,  
South West District, Vasant Vihar,  
New Delhi.

..Review Applicants

By Advocate Shri Vijay Pandita.

Versus

1. Prakash Chand  
S/o Bharty Ram  
R/o RZ-35 Gali No.3, P.O. Uttam Nagar,  
New Delhi.
2. Nawab Singh  
S/o Shri Bansi Dhar  
R/o Village Kajranth  
P.O. Sadabad District Meerut (U.P.).

..Respondents  
in the RA.

By Advocate None

ORDER (ORAL)

By Hon'ble Shri S.R. Adige, Vice Chairman(A)

Shri Vijay Pandita presses RA 130/99 seeking review of  
order dated 1.12.1994 passed in OA 1426/94.

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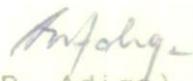
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Shri Vijay Pandita himself invites our attention to Tribunal's order dated 6.5.1999 dismissing RA 58/99 in which review of aforesaid decision dated 1.12.1994, which had also disposed of OA 1427/94, had been <sup>rejected</sup> ~~dismissed~~.

For the reasons stated in the aforesaid order dated 6.5.1994, this RA is also rejected and dismissed.

  
(Kuldeep Singh)

Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

naresh